

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6321  
ANSWERED ON:08.05.2002  
GRANT IN AID FOR UNANI MEDICAL COLLEGES  
M.H. AMBAREESH;NAMDEO HARBAJI DWATHE;PUTTASWAMY GOWDA

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether some State Governments including the Government of Karnataka have sent any proposals to the Union Government for sanction of Grant-in-Aid for the construction of Unani Medical Colleges in their respective States;
- (b) if so, the details thereof, State-wise;
- (c) the total financial assistance provided by the Union Government to each of the above States for the year 2001-2002; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) & (b) Four applications were received for grant-in-aid to Unani Medical Colleges viz. Govt. Unani Medical College, Himmat Ganj, Allahabad, Uttar Pradesh; Faculty of Medicine Jamia Hamdard, New Delhi; A.K. Tibia College, AMU, Aligarh and New Kashmir Education Society, Srinagar, for the construction works. No application from Government of Karnataka has been received.

(c) During the year 2001-2002, Rupees Fifteen lakhs each have been sanctioned to the two colleges, namely Govt. Unani Medical College, Himmat Ganj, Allahabad, Uttar Pradesh and Faculty of Medicine Jamia Hamdard, New Delhi.

(d) Utilisation certificate in respect of earlier Grant-in-aid is awaited from the A.K. Tibia college, AMU, Aligarh.

Private colleges are not eligible for the Grant-in-aid for capital works. No grant has been given to New Kashmir Education Society, Srinagar, as it is a private college.